

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 282 of 2014**

**Dated: 17<sup>th</sup> December, 2015**

**In the matter of:-**

**Haryana Vidyut Prasaran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Ors..**

**... Respondent(s)**

**ORDER**

**Bench not assembled today.**

**Matter is posted for hearing on 29<sup>th</sup> January, 2016.**

**Court Master**